

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016**  
**APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016**  
**APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016**  
**APPEAL NO. 122 OF 2016**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.NO. 54 of 2016 & IA No. 140 of 2016**

**Chhattisgarh State Load Despatch Centre (SLDC) ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Isha Mital**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra**

**Appeal No. 41 of 2016 & IA No. 106 of 2016**

**The Superintending Engineer (Operation),  
State Load Despatch Centre, Gujarat ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra**

**Appeal No. 73 of 2016 & IA No. 180 of 2016**

**State Load Despatch Centre,  
M.P. Power Transmission Corporation Ltd. ... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Paramhans for  
Mr. Asshish Anand Bernad  
Mr. Mohan Sahu (Rep)**

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Ms. Shikha Ohri  
Ms. Ankita Bafna for R.4

**A. No. 122 of 2016**

**Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for  
Mr. M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. K.S. Dhingra

**ORDER**

It is represented that in Appeal No. 41 of 2016 pleadings are complete.

Learned counsel for the appellant in Appeal Nos.54 & 73 of 2016 seeks two weeks more time to file rejoinder. They may take steps to file the same on or before 08.11.2017 after serving copy on the other side.

List these matters on **04.01.2018.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*